

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO.2240
TO BE ANSWERED ON 15.03.2017**

SKILLING PROGRAMME FOR NORTH EASTERN STATES

2240. SHRI JITENDRA CHAUDHURY:

SHRI RAM PRASAD SARMAH:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether there is any specially designed skill development programme for the youth of North Eastern States and physically challenged and if so, the details thereof;
- (b) the detail of such scheme/schemes being implemented by the Government for employment and skill development in North Eastern region;
- (c) whether any special steps have been taken keeping in view shortage of industries and employment opportunities in the region; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) to (d) Government is implementing Capacity Building component of Capacity Building & Technical Assistance (CB& TA) scheme for skilling of unemployed youth of North Eastern region in various sectors. The plan scheme aims to provide funding for skill development, enhancing of employability and competencies and promotion of self-employment and entrepreneurs. Under the scheme, skill development courses are aligned to NSQF and payout to TPs is disbursed as per the common norms.

Under Pradhan Mantri Kaushal Vikas Yojana (PMKVY-2016-20), skill training (fresh training and Recognition of Prior Learning (RPL)) is being provided to the prospective youth of the country including North Eastern States. Under Special Projects component of PMKVY, trainings are being conducted in special areas and/or premises of Government bodies, Corporates or Industry bodies, and trainings in special job roles. Several relaxation/incentives have been given to training partner as well as prospective candidates for imparting training in the 8 N-E states. Processes of mandatory enrolment of candidates solely based upon Aadhaar Number have been eased and in place of Aadhaar, Voter ID has been accepted.

Additionally, upon successful completion and certification of non-residential skill training programs, candidates belonging to special group i.e. women, PwDs and candidates from special areas (LWE, North East region and J&K) are provided with an allowance for expenses incurred in travelling to and from the Training Center. The allowance is Rs. 1000/1500 per trainee per month depending upon whether a TC is within District of Domicile of the candidate. On the similar lines, Post placement support of Rs. 1450 per month per trainee is applicable for Special groups /Special Areas for 2 or 3 months depending on Placement within or outside the District of Domicile of the candidate.

Under modified PMKVY 2016-20, the focus on employment has been significantly enhanced. Scheme incentivizes Training Centers (TCs)/ Training Partners (TPs) for facilitating placement of the trained candidates. TCs are mandated to organize placement/rozzgar melas every six month with the support of Sector Skill Council. Further, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to at least 70% of the trained candidates.
